

Plan and steps taken in this direction are as follows:—

(i) Intensive rice cultivation programme has been taken up under the Intensive Agricultural District Programme in Raipur District in Madhya Pradesh, Shahabad District in Bihar, Thanjavur District in Madras, West Godavri District in Andhra Pradesh, Allepy and Palghat District in Kerala, Bhandara District in Maharashtra, Sambalpur District in Orissa, Burdwan District in West Bengal, Marjya District in Mysore and Cachar District in Assam.

(ii) A package of improved practices will be taken up in forty important rice growing districts possessing high potentiality for increasing rice production.

(iii) Japanese method of paddy cultivation will be further popularised.

(iv) The demonstration centres at Ranaghat (Nadia District, West Bengal), Chakuli (Sambalpur District, Orissa), Arrah (Bihar) and Vyara (Surat District, Gujarat) opened in collaboration with the Government of Japan will be utilised for giving training to selected farmers and extension workers in the use of Japanese implements and technique for rice cultivation.

Travel Concessions to Foreign Students

1395. } Shri Dhaon:
 } Shri B. P. Yadava:
 } Shri Bishanchander Seth:
 } Shri P. C. Borooah:

Will the Minister of Railways be pleased to state:

(a) whether Railway travel concessions to parties of foreign students have since been revived; and

(b) if so, since when and the particulars thereof?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):

(a) Yes.

(b) From 1-11-1963, students of educational institutions of foreign countries when travelling in parties of not less than 15 (excluding escorts) and foreign students studying in India when travelling for educational purposes to visit historical or other places of importance during vacation, are granted the concession of first class travel on payment of second class mail fares, second class travel on payment of third class mail fares and third class travel on half third class mail fares.

मत्स्य-पालन का विकास

१३९६. श्री विभूति मिश्र: क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि १९६२-६३ और १९६३-६४ में अब तक मत्स्यपालन के विकास के लिये केन्द्रीय सरकार द्वारा पंजाब राज्य को कितना धन दिया गया ?

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री अ० म० यामस) : वर्ष १९६२-६३ में भारत सरकार ने पंजाब सरकार को राज्य की योजनाओं के अन्तर्गत मछली पालन के विकास के लिए १,०२,००० रु० की राशि केन्द्रीय सहायता के रूप में दी थी। १९६३-६४ में इन योजनाओं के लिए दी गयी केन्द्रीय सहायता के आंकड़े वित्तीय वर्ष के समाप्त होने के बाद प्राप्त होंगे।

Over-bridge at Motihari Railway Station

1397. Shri Bibhuti Mishra: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a proposal to construct an over-bridge at Motihari Railway Station (NER) is under consideration for a long time; and

(b) if so, the steps Government contemplate to take to expedite its construction?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). As the State Government has not agreed to bear the cost of construction of the foot over-bridge for the use of the public, the proposal has been dropped.

Travelling Ticket Examiners

1398, Shri M. S. Murti: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Travelling Ticket Examiners are empowered to issue tickets and permit passengers to travel in trains; and

(b) if so, whether this system is in vogue in all zonal Railways?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):

(a) Travelling Ticket Examiners are not empowered to issue ordinary tickets or to permit passengers to travel in trains without proper tickets. They are, however, authorised to issue excess fare tickets in the following cases;

- (i) on the authority of "Certificate of permission" obtained by passengers from Guards of the trains;
- (ii) when a passenger wants to extend his journey;
- (iii) when a passenger desires to change to a higher class;
- (iv) when a passenger voluntarily informs the Travelling Ticket Examiner of his inability to purchase ticket;
- (v) when a passenger is detected travelling without a ticket or with an improper ticket.

(b) Yes.

Rice and Paddy Trade with Nepal

1399, Shrimati Renuka Ray: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that trade in rice and paddy between Nepal and India is to be placed on a Governmental basis; and

(b) if so, whether any details have been worked out?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The matter is under consideration.

Woman Social Education Organiser

1400, Shri Balakrishnan: Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether Government are considering to abolish the post of woman Social Education Organiser; and

(b) if so, the reason therefor?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra):

(a) No such proposal is under the consideration of the Government of India.

(b) Does not arise.

Casual Workers

1401, Shri A. P. Sharma: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that his Ministry is paying lesser rate of daily wages to their casual workers than paid by other undertakings and establishments of Central Government in the same area to the casual workers employed by them; and

(b) if so, the reason therefor?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). Normally there is no difference between the